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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.157/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala & Anr.-Versus-Bengal Brahmaputra Realty Ltd. & Ors.		
Under Section	397/389		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA (Pcs)  
2. CS. ROHIT KUMAR KESHAR (Pcs) } PETITIONERS.

Rohit Keshar  
27/11/17

1. RATNANKO BANERJEE, SR. ADVOCATE  
2. SWAPNA CHOUBEY, ADVOCATE } RESPONDENT

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 29/11/2017 for remaining arguments.

(Jinan K.R.)  
Member (J)

(V.P.Singh)  
Member (J)